



Marathwada Mitra Mandal's

SHANKARRAO CHAVAN LAW COLLEGE, PUNE

(NAAC accredited with 'A' Grade)

Organizes

JUSTICE P. B. SAWANT SIXTH NATIONAL MOOT COURT COMPETITION, 2019

2nd & 3rd February, 2019



202/A, Deccan Gymkhana, Pune - 411004.

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About Hon'ble Mr. Justice P. B. Sawant

Former Judge, Supreme Court of India Former Chairman, Press Council of India Former President, World Association of Press Council



Born on 30th June 1930, Hon'ble Mr. Justice P.B. Sawant, has done B.A.(Hons) in Economics. After completing his LL.B. from Bombay University, Sir practiced as an

advocate in the High Court of Bombay and Supreme Court of India in almost all branches of law including civil, criminal, industrial, service, election, constitutional and co-operative, on original and appellate side.

In 1973, Sir was appointed as Judge of Bombay High Court. During his tenure, Sir conducted an inquiry in Air India aircraft crash, in June 1982. While performing as the judge, Sir was very much involved in academic activities. In 1986, Sir delivered Advocate Gandhi Memorial Lectures at Pune University and he was Governor's nominee on the Staff Selection Committee of the Bombay University in 1986-87.

Sir was elevated as the Judge to the Supreme Court of India, in 1989 and contributed towards the development of constitutional law in significant way. He was a member of the bench in the landmark judgment *S.R. Bommai V Union of India*. Sir was also the President of Press Council of India and the President of World Association of Press Council. In 2002, Sir served with retired Justice Hosbet Suresh on an Indian People's Tribunal headed by Justice V. R. Krishna Iyer, to investigate the Gujarat riots. Since his retirement in 1995, Sir is active in public affairs and social services.

About National Moot Court Competition



arathwada Mitra Mandal, an educational trust, apart from imparting quality Legal Education, it has always been an objective of the college to work in a holistic way. In our pursuit of achieving excellence in the field of Legal Education, we intend to cross the barriers of traditional learning methodology with an aim of giving maximum exposure to law students and encouraging transformation in the thinking process from ordinary to the superlative. As a step towards this we have commenced a National Moot Court Competition in the name of legal stalwart Hon'ble Justice P. B. Sawant from the year 2013-14.

Here, we are making an attempt to set up a common platform for all the legal students for their overall development to become an advocate. Such competition is like a laboratory where theoretical knowledge will be experienced in depth in imaginary problem. With this basic object, we are organizing National Moot Court Competition to extend benefits to all law students. This is the sixth year of this National Moot Court Competition. Association of the name of a legal stalwart Justice P. B. Sawant is a matter of pride and would grant a supreme stature to this competition.

About MMM's Shankarrao Chavan Law College

arathwada Mitra Mandal, Pune has been established in the year 1967 under the endured Patronage of Late Shri. Shankarrao Chavan, Former Home Minister of India. With an object to edify value based Legal Education, the Trust started Law College with Five Years Law Course in the year June - 2003 & Three Years Law Course in June - 2004. We determine that education is purely the psyche of a society as it inflates up on from one generation to the other.

Our Law College has carved a niche among the law colleges in Pune with its academic records and achievements in plethora of events. The Law College has grown in stature to become a pioneer in the field of legal education. The college is an institute of repute and a preferred choice for the Students from all over India as well as abroad. The college has secured the highest students satisfaction. After considering this efforts, recently NAAC accredited college with 'A' Grade.

Glimpses at previous competitions



Justice H.L. Gokhale, Judge Supreme Court of India addressing participants on the occasion of Inauguration of First National Moot Court Competition 2014



Hon'ble Justice Abhay Thipsay, Judge, Bombay High Court, expressing his views while inaugurating the Second National Moot Court Competition, 2015



Prin. B.G. Jadhav, Exe. President of Marathwada Mitra Mandal felicitating Hon'ble Justice Gyan Sudha Mishra, Former Judge, Supreme Court of India in the inauguration of Third National Moot Competition, 2016



Hon'ble Justice P.B. Sawant, Former Judge, Supreme Court of India felicitating Hon'ble Justice Justi Chelameswar, Judge, Supreme Court of India in the Fourth National Moot Court Competition, 2017



Dignitaries along with the winners of the Fourth National Moot Court Competition, 2017



Hon'ble Judge Shriram Modak, Principal Judge, Shivaji Nagar Court, Pune with the winners of the competition

PRIZES



Winning Team : Rs. 15,000/- & Trophy

Runner Up : Rs. 12, 000/- & Trophy

Best Advocate : Rs. 5, 000/- & Trophy

Best Memorial Award: Rs. 5,000/-

Consolation Prize : Trophy & Certificate



2nd February, 2019

Particulars	Time	
Registration & Tea	08:30 to 09:30 am	
Inauguration Programme	10:00 to 11.15 am	
Preliminary Round	11:30 to 01:00 am	
Lunch	01:00 to 02:00 pm	
Preliminary Round	02:00 to 04:00 pm	
Tea	04:00 to 04:30 pm	
Preliminary Round	04:30 to 06:30 pm	
Preliminary Round Result Declaration	06:30 pm	

3rd Februay, 2019

Particulars	Time		
Tea & Snacks	08:30 to 09:00 am		
Final Round	09:00 to 01:00 pm		
Lunch	01:00 to 02:00 pm		
Final Round	02:00 to 03:00 pm		
Tea	03:00 to 03:30 pm		
Valedictory & Prize Distribution	04:00 to 05:30 pm		

Shri. S. D. Ganage

President. Marathwada Mitra Mandal Pune

Prin. Dr. B. G. Jadhav

Exe. President, Pune

Dr. Kranti D. Deshmukh

Principal, Marathwada Mitra Mandal Shankarrao Chavan Law College Pune



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2nd & 3rd February, 2019

To,			

(Affiliated To Savitribai Phule Pune University – ID No.: PU/PN/Law/179-2002)

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